

BY E-MAIL/SPECIAL MESSENGER

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/94/7095/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti Geeta Baishya Changkakati
Principal Judge, Family Court
Dhubri, Assam.

Dated Guwahati, the 7th December, 2018.

Sub:- Commuted Leave along with station leave permission.

Ref:- Letters dated 03.12.2018

Madam,

With reference to the above, I am directed to inform you that your your prayer for Commuted Leave for 5 (five) days from the 03.12.2018 to 07.12.2018 along with permission to leave the headquarters w.e.f. the morning of 03.12.2018 till the morning of 10.12.2018 has been ~~granted~~ ^{rejected} and your casual leave on 03.12.2018 has been withdrawn.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Rolan

Memo NO.HC.VII-83/1994/ 7096 /A, dated 7.12.18

Copy to:

The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. Copy of duly filled in leave application in the prescribed format in respect of the concerned officer is enclosed herewith for necessary action from your end.

Sd/-

JT. REGISTRAR (VIGILANCE)